

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 33/AM10 SCHEDULED ON 11.11.2009
(HELD ON 13.11.2009)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 33/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ scheduled on 11.11.2009 (held on 13.11.2009) under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 32/AM10 held on 04.11.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.4.1	Case No. A-103	PRADIP POLYFILS PVT. LTD.	Status: Approved
	NC No.: 33/AM10 Dated: 11.11.2009	HQ F. No. 01/87/162/00024/AM10/DES-VII	

Application: Request is for fixation of norms in respect of export product “Polypropylene Plates & its Accessories”.

Decision: With D/o C&PC OM No. 46011/50/2009-PC.II dated 30.10.2009, following adhoc norms are **approved**:

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Polyol (Grade II)	1 kg	1. Butoxy Triglycol/Butyl Triglycol/Triethylene Glycol Mono Butyl Triglycol Ether Mixer (BTGE Mix)	0.1860 kg
		2. Propylene Oxide	0.1040 kg
		3. Ethylene Oxide	0.3857 kg

9	Case No.:7/17/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Approved
	HQ File :01/87/050/00123/AM10/	RLA File :07/24/040/00083/AM10/	Lic.No/Date:0710065261 05.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND GRADE: TPR LF	10000.000	K.G	773746.00	15584.00 US\$
2	39042290	63/0- PVC COMPOUND GRADE: FC 09 LF	2500.000	K.G	183506.00	3696.00 US\$
				Total	957,252.00	19,280.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042190	PVC RESIN	5654.000	K.G	242940.00	4806.00 US\$
2	28365000	CALCIUM CARBONATE	2376.000	K.G	19220.00	380.00 US\$
3	29173920	DOP	2828.000	K.G	212100.00	4196.00 US\$
4	39083090	CA-ZN PVC STABILIZER	453.000	K.G	91459.00	1809.00 US\$
5	40025900	CHEMIGUM-P83	1019.000	K.G	257479.00	5093.00 US\$
6	29173990	TOTM	395.000	K.G	45383.00	898.00 US\$
				Total	868,581.00	17,182.00

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 21.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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1. PVC Compound Grade TPR LF	1 kg	1. PVC Resin	0.42 kg
		2. Calcium Carbonate	0.216 kg
		3. Di Octyl Phthalate	0.232 kg
		4. CA-ZN PVC Stabilizer	0.030 kg
		5. CHEMIGUM – P83	0.099 kg
2. PVC Compound Grade FC 09 LF	1 kg	1. PVC Resin	0.550 kg
		2. Calcium Carbonate	0.066 kg
		3. Di Octyl Phthalate	0.180 kg
		4. CA-ZN PVC Stabilizer	0.044 kg
		5. TOTM	0.155 kg

27	Case No.:7/27/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Approved
	HQ File :01/87/050/00208/AM10/	RLA File :05/24/040/00271/AM10/	Lic.No/Date:0510249606 18.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39122029	62/0- INDUSTRIAL NITROCELLULOSE CONTAINING ACETYL TRI BUTYL CITRATE (ATBC)	516.000	M.T	87363444.00	1782927.00 US\$
				Total	87,363,444.00	1,782,927.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29181590	ACETYL TRI BUTYL CITRATE	103.200	Number	12100200.00	246943.00 US\$
				Total	12,100,200.00	246,943.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 47/87-ALC1/2008 dated 04.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Industrial Nitrocellulose containing 20+/-1% Acetyl Tri Butyl Citrate	1 MT	Acetyl Tri Butyl Citrate	0.200 MT
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3.2 Following application is **withdrawn**:

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Case No.:7/30/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Approved					
HQ File :01/87/050/00232/AM10/	RLA File :03/94/040/00233/AM10/	Lic.No/Date:0310540960 08.10.2009	Defer Date:					
Application: Request is for adhoc norms for following:								
<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>		
1	39011090	63/0- XLPE SIOPLAS COMPOUND	300.000	M.T	22858500.00	466500.00 US\$		
				Total	22,858,500.00	466,500.00		
<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>			<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE)			291.600	M.T	17669064.60	368874.00 US\$
2	29310000	TRI METHOXY VINYL SILANE (VTMOS)			7.500	M.T	1975875.00	41250.00 US\$
3	39123000	DI-CUMYLPEROXIDE (DCP)			0.240	M.T	45984.00	960.00 US\$
4	38123090	ANTIOXIDANT (IRGANOX 1024)			0.240	M.T	57480.00	1200.00 US\$
						Total	19,748,403.60	412,284.00
Decision: Zonal Jt.DGFT, Mumbai vide letter dated 08.10.2009 has informed that advance authorization had been issued on repeat basis as per NC decision taken in its Meeting No. 26/AM08 dated 08.10.2008 (F. No. 01/87/050/00335/AM09). Hence, the case was withdrawn .								

3.3 Following applications are **deferred**:

MANUAL CASES

3.3.1	Case No. A-104	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00652/AM08/DES-VII	Status: Deferred
	NC No.: 33/AM10 Dated: 11.11.2009	Adv. Lic. No. 0810066719 Dated 21.08.2007	RLA F. No. 08/24/040/00126/AM08	

Application: Request is for fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: With DIPP letter dated 11.11.2009, following information may be called for from the firm:

- i) **Details of indigenous inputs along with their quantity required to Manufacture each of export product;**
- ii) **Material of chain to be imported;**
- iii) **Form of Steel to be imported whether Billet or Sheet and**
- iv) **GSM of Nylon Cord Fabric.**

Since export must have completed they may furnish Prel/Consumption data for exports made and raw material consumed duly certified by Central Excise.

Deferred for six weeks.

3.3.2	Case No. A-105	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00638/AM08/DES-VII	Status: Deferred
	NC No.: 33/AM10 Dated: 11.11.2009	Adv. Lic. No. 0810065151 Dated 31.05.2007	RLA F. No. 08/24/040/00361/AM07	

Application: Request is for fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: With DIPP letter dated 11.11.2009, following information may be called for from the firm:

- i) **Details of indigenous inputs along with their quantity required to Manufacture each of export product;**
- ii) **Material of chain to be imported;**
- iii) **Form of Steel to be imported whether Billet or Sheet and**
- iv) **GSM of Nylon Cord Fabric.**

Since export must have completed they may furnish Prel/Consumption data for exports made and raw material consumed duly certified by Central Excise.

Deferred for six weeks.

ONLINE CASES

1	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date: 25.11.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.:12/17/87-ALC1/2009	Party Name:SAATI INDIA PVT LTD	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00128/AM10/	RLA File :03/95/040/00997/AM09/	Lic.No/Date:0310515370 13.04.2009	Defer Date:02.12.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:23.12.2009
	Position: D/L No. 46011/64/2009-PC.II dated 29.07.2009 issued by D/o C&PC followed by reminder to firm by DGFT on 09.09.2009. Final Reminder may be issued to firm by DGFT.			

5	Case No.:4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:23.12.2009
	Position: D/L No. 46011/64/2009-PC.II dated 29.07.2009 issued by D/o C&PC followed by reminder to firm by DGFT on 09.09.2009. Final Reminder may be issued to firm by DGFT.			

6	Case No.:9/14/87-ALC1/2009	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:33/87-ALC1/2009	Status: Deferred
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			11.11.2009	
	HQ File :01/87/050/00095/AM10/	RLA File :30/24/040/00006/AM10/	Lic.No/Date:3010061246 14.05.2009	Defer Date:23.12.2009
Position: D/L No. 46011/69/2009-PC.II dated 27.07.2009 issued by D/o C&PC followed by reminder to firm by DGFT on 24.08.2009. Final Reminder may be issued to firm by DGFT.				

7	Case No.:7/10/87-ALC1/2009	Party Name:ECODUR WINDOORS PVT. LTD.,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00057/AM10/	RLA File :05/24/040/00085/AM10/	Lic.No/Date:0510241690 19.05.2009	Defer Date:02.12.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.:9/17/87-ALC1/2009	Party Name:WALTER PACK AUTOMOTIVE PRODUCTS INDIA PVT.LTD.	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00125/AM10/	RLA File :31/24/040/00011/AM10/	Lic.No/Date:3110038465 20.05.2009	Defer Date:25.11.2009
	Position: Reply is awaited from the firm.			

10	Case No.:4/13/87-ALC1/2009	Party Name:RAPID ENGINEERING CO.PLTD.	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00083/AM10/	RLA File :05/24/040/00121/AM10/	Lic.No/Date:0510243699 15.06.2009	Defer Date:02.12.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.:18/14/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00104/AM10/	RLA File :04/24/040/00056/AM10/	Lic.No/Date:0410105526 23.06.2009	Defer Date:23.12.2009
	Position: D/L issued by DIPP on 18.08.2009 followed by reminder to firm by DGFT on 09.09.2009. Final Reminder may be issued to firm by DGFT.			

12	Case No.:19/14/87-ALC1/2009	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
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	HQ File :01/87/050/00105/AM10/	RLA File :03/95/040/00143/AM10/	Lic.No/Date:0310525448 23.06.2009	Defer Date:25.11.2009
	Position: Reply is awaited from the firm.			

13	Case No.:1/15/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00106/AM10/	RLA File :07/24/040/00078/AM10/	Lic.No/Date:0710065567 24.06.2009	Defer Date:02.12.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:02.12.2009
	Position: Reply is awaited from the firm.			

15	Case No.:6/29/87-ALC1/2009	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00219/AM10/	RLA File :34/24/040/00044/AM10/	Lic.No/Date:3410024578 26.06.2009	Defer Date:02.12.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:3/11/85-ALC3/2009	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/85/050/00066/AM10/	RLA File :03/94/040/00740/AM09/	Lic.No/Date:0310528352 10.07.2009	Defer Date:02.12.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:11/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00127/AM10/	RLA File :02/24/040/00275/AM09/	Lic.No/Date:0210128984 13.07.2009	Defer Date:02.12.2009

Position: D/o C&PC will furnish comments.

18	Case No.:3/27/87-ALC1/2009	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00204/AM10/	RLA File :07/24/040/00142/AM10/	Lic.No/Date:0710065930 14.07.2009	Defer Date:02.12.2009
	Position: Copy of application may be sent to DIPP.			

19	Case No.:7/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00158/AM10/	RLA File :08/24/040/00052/AM09/	Lic.No/Date:0810082017 04.08.2009	Defer Date:23.12.2009
	Position: D/L issued by DIPP on 17.09.2009 followed by reminder to firm by DGFT on 07.10.2009. Final Reminder may be issued to firm by DGFT.			

20	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:23.12.2009
	Position: D/L issued by DIPP on 17.09.2009 followed by reminder to firm by DGFT on 07.10.2009. Final Reminder may be issued to firm by DGFT.			

21	Case No.:8/21/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00168/AM10/	RLA File :07/24/040/00169/AM10/	Lic.No/Date:0710066440 11.08.2009	Defer Date:02.12.2009
	Position: D/o C&PC will furnish comments.			

22	Case No.:4/22/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00176/AM10/	RLA File :03/94/040/00416/AM10/	Lic.No/Date:0310533789 13.08.2009	Defer Date:02.12.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.: 12/29/87-ALC1/2009	Party Name:MICROSPHERES (INDIA)	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00225/AM10/	RLA File :03/95/040/00270/AM10/	Lic.No/Date:0310534952 24.08.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

24	Case No.: 9/29/87-ALC1/2009	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00222/AM10/	RLA File :03/94/040/00342/AM10/	Lic.No/Date:0310534963 24.08.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.: 1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.: 6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467 01.09.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

28	Case No.: 1/28/87-ALC1/2009	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00209/AM10/	RLA File :02/24/040/00106/AM10/	Lic.No/Date:0210131938 23.09.2009	Defer Date:25.11.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

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30	Case No.:8/30/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00233/AM10/	RLA File :03/94/040/00456/AM10/	Lic.No/Date:0310540973 08.10.2009	Defer Date:09.12.2009
	Position: D/o C&PC will furnish comments.			

31	Case No.:10/30/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00235/AM10/	RLA File :03/95/040/00420/AM10/	Lic.No/Date:0310541359 12.10.2009	Defer Date:25.11.2009
	Position: Application is awaited from RLA.			

32	Case No.:11/30/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00236/AM10/	RLA File :31/24/040/00116/AM10/	Lic.No/Date:3110040276 12.10.2009	Defer Date:25.11.2009
	Position: Application is awaited from RLA.			

33	Case No.:9/30/87-ALC1/2009	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00234/AM10/	RLA File :03/95/040/00438/AM10/	Lic.No/Date:0310541335 12.10.2009	Defer Date:25.11.2009
	Position: Application is awaited from RLA.			

34	Case No.:1/33/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2009 11.11.2009	Status: Deferred
	HQ File :01/87/050/00250/AM10/	RLA File :04/24/040/00178/AM10/	Lic.No/Date:0410108867 28.10.2009	Defer Date:25.11.2009
	Position: Application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
